

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

Item No.212 - CP(IB)/240(AHM)2022
Item No.213 – IA 07 of 2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Yes Bank Limited

.....Applicant

V/s

Mehul Gor

.....Respondent

(Personal Guarantors)

Order delivered on: 29/01/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Uditia Miyan, Adv.

RP : Mr. Prakul Thadi

For the Respondent : None

ORDER

CP(IB) 240 of 2022 IA 07 of 2024

Ld. Counsel for the applicant is not audible. Ld. Counsel for the respondent is not present today.

List for further consideration on 13.02.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)